

SHRI K. RAGHU RAMAIAH, I object to it. It amounts to a censure motion

MR. SPEAKER Those who are in favour of the adjournment motion may please rise in their seats

I find the number is more than 50. The motion is admitted. We will take it up at 4 O'clock.

11 30 hrs

PAPERS LAID ON THE TABLE

REPORT OF ELECTION COMMISSION OF INDIA ON FIFTH GENERAL ELECTIONS IN 1971-72 AND DELIMITATION COMMISSION ORDERS RE PARLIAMENTARY AND ASSEMBLY CONSTITUENCIES OF KERALA HIMACHAL PRADESH AND KARNATAKA

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI NITIRAJ SINGH CHAUDHARY) I beg to lay on the Table—

- (1) A copy of the Report (Hindi version) of the Election Commission of India on the Fifth General Elections in India 1971-72 Narrative and Revertive Part [Placed in Library See No LT-8370/74]
- (2) A copy each of the following Orders (Hindi and English versions) of the Delimitation Commission under sub-section (3) of section 10 of the Delimitation Act, 1972

(1) Order No 18 of the Delimitation Commission in respect of the delimitation of parliamentary and assembly constituencies in the State of Kerala, published in Notification No SO 456(E) in Gazette of India dated the 27th July, 1974

(ii) Order No. 19 of the Delimitation Commission in respect of the delimitation

of parliamentary, and assembly constituencies in State of Himachal Pradesh, published in Notifications No. SO 461(E) in Gazette of India dated the 31st July, 1974.

(iii) Order No. 20 of the Delimitation Commission in respect of the delimitation of parliamentary and assembly constituencies in the State of Karnataka, published in Notification No SO 479(E) in Gazette of India dated the 5th August, 1974 [Placed in Library See No LT-8371/74]

NOTIFICATIONS UNDER CUSTOMS ACT, 1962

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K R GANESH) I beg to lay on the Table a copy of the following Notification (Hindi and English versions) under section 159 of the Customs Act, 1962 —

- (1) G S R 379(E) published in Gazette of India dated the 29th August, 1974 together with an explanatory memorandum
- (2) G S R 380(E) published in Gazette of India dated the 29th August, 1974 together with an explanatory memorandum [Placed in Library see No LT-8372/74]

REPORT OF COMMISSION OF INQUIRY INTO DISAPPEARANCE OF NETAJI SUBHAS CHANDRA BOSE AND REPORT ON POLICE FIRING AT LIMBDI IN SURENDRA NAGAR, DISTRICT

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MISHRA): I beg to lay on the Table—